

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of **Dr. Sunnam Srinivas Reddy**, Principal District and Sessions Judge, Vikarabad, to participate as Resource Person to make presentation in Session V on Day 02 on the subject “Organized Crime and Offences against National Security” [P-1429] at the National Judicial Academy, Bhopal on 05.01.2025 – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2024-25, e-mail from the Director, National Judicial Academy, Bhopal, dated 23.08.2024.
 2. NJA/Dir/P-1429./2024/, e-mail from the Director, National Judicial Academy, Bhopal, dated 18.11.2024.
 3. High Court’s letter in Roc.No.2490/SO/2024, dated 20.11.2024.

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ORDER ROC.NO.4782/2024 - B.SPL., DATED: 06.12.2024

The High Court is pleased to pass the following order:

The following Judicial Officer mentioned in Column No.2, vide High Court’s letter 3rd read above, is nominated to participate as Resource Person to make presentation in Session V on Day 02 on the subject “Organized Crime and Offences against National Security” [P-1429] at the National Judicial Academy, Bhopal on 05.01.2025.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	DR. SUNNAM SRINIVAS REDDY , Principal District and Sessions Judge, Vikarabad.	1 Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the said programme.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said programme, the officer mentioned in Column No.2, shall resume charge of his post.

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- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the National Seminar at National Judicial Academy, Bhopal.
 2. The nominated officer is entitled only for actual journey period.

Zaw
6/11/24
REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal District and Sessions Judge, Vikarabad.
6. The I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.
7. The District Treasury Officer, Vikarabad.
8. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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